

date of this order in terms of the order dated 08.04.2021, passed in A.B.A. No. 1606 of 2021”.

The order dated 08.04.2021, passed in A.B.A. No. 1606 of 2021 is modified to the aforesaid extent only.

The court below is directed to accept the cash security amount, if tendered by the petitioner, in connection with Manika P.S. Case No. 88 of 2020.

This criminal miscellaneous petition is disposed of accordingly.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/